

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/53/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1) Sandeep Kumar
for Pawan Shabakh

Counsel for R & Rs



R. MOORTHY.

Counsel for R & Rs



3) Pavitra Venkateswaran
for
Raj Shabakh

Counsel for the
Petitioner



ORDER

Counsels representing both the parties are present and submitted that the matter is sub judice before the Hon'ble NCLAT. They prayed for time. Time is enlarged at request. Put up on 12.03.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(CH. MOHD SHARIEF TARIQ)
Member(Judicial)